

For good yields, the fertiliser requirement of Padma is 80 Kg. N, 40 Kg. P₂O₅ and 40 Kg. K₂ per hectare in *Kharif* season and double these quantities in the *Rabi* season. So far as the water requirement of the variety is concerned, a minimum of 34 inches of water in *Kharif* and 37 inches in *Rabi* seasons is necessary. Preliminary studies carried out indicated that in saturated soil moisture conditions, Padma performed better than IR-8, and under saline conditions, the reduction in its yield was less as compared to other varieties.

(c) The variety is being multiplied by the National Seeds Corporation during the current *Rabi* season.

(d) The variety will be helpful in meeting the objectives of the High Yielding Varieties Programme; no tangible revisions of the programme would be necessary.

(e) Does not arise.

RESETTLEMENT OF PEOPLE AT KULTI

898. SHRI KRISHAN KANT : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have decided to get the Kendua Bazar township near the Indian Iron and Steel Company's works at Kultu vacated because of continued ; danger to the area by subsidence of land; and

(b) if so, the place where they are likely to be settled ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) These matters fall within the province of the State Government and are being considered by them.

WAGE BOARD FOR FERTILIZERS AND HEAVY CHEMICALS

899. SHRI NAND KISHORE BHATT : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Wage Board on Fertilizers and Heavy Chemicals has submitted its report; and

(b) if so, what are its unanimous recommendations and what steps Government propose to take to get the same implemented?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) Yes. Copies of Government's Resolution

giving a summary of the Wage Board's recommendations and Government's decisions thereon, were placed on the Table of the Sabha on the 18th November, 1968. Copies of the report have also been supplied to the Parliament Library. The State Governments have been requested to secure implementation of the recommendations accepted by the Government.

MAN DAYS LOST DUE TO STRIKES ETC

900. SHRI M. V. BHADRAM :
SHRI YELLA REDDY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the man days lost due to strikes, lock-outs and lay off, industry-wise, during 1968; and

(b) the number of strikes in which wage-increase was the main demand of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The required information in respect of strikes and lock-outs is given in the attached statement (See below). Similar information is not available in respect of lay-offs.

(b) The information is being compiled and will be laid on the Table of the House as soon as possible.

STATEMENT

S. No.	Name of Industry	Man days lost during 1968 due to	
		Strikes	Lock-outs
1.	Agriculture, Forestry, fishing etc.	340,352	34,053
2.	Mining and Quarrying	866,138	234,903
3.	Manufacturing	5,325,454	5,680,085
4.	Construction	42,412	..
5.	Electricity, Gas, Water and Sanitary Services	267,159	..
6.	Commerce	41,517	..
7.	Transport and Communications (other than Workshops)	668,016	85,657
8.	Services	74,040	16,708
9.	Others	103,709	53,538
TOTAL		7,728,797	6,104,944

N.B.—The above information is provisional and based on returns received upto 4-2-1969.